

C. A. T. Bench, Jaipur

Date of Order	Orders
<u>16/5/07</u> Mr. P. N. Jais, Counsel for applicant Mr. Sanjay Bhatt, Counsel for respondents. heard Counsel for the applicant submit that he has got instructions to withdraw this application. The OA is dismissed as withdrawn.  GOPAL SINGH ADMINISTRATIVE MEMBER  (B. S. RAIKOTE) Vice Chairman (B. S. RAIKOTE) ADMINISTRATIVE MEMBER (B. S. RAIKOTE) ADMINISTRATIVE MEMBER <i>Raw</i> <i>Acad</i> <i>23/5/2007</i> (B. S. RAIKOTE) ADMINISTRATIVE MEMBER	